Annexure-1

Name of the corporate debtor: Global Infonet Distribution Pvt. Ltd. Date of commencement of liquidation: 21.08.2020 (Certified copy of order issued on 27.08.2020 by Hon'ble NCLT) List of stakeholders as on: 01.12.2022 amended after order dated 16.11.2022 (Copy of order uploaded on portal of Hon'ble NCLT on 25.11.2022) u/s 42 of IBC, 2016

List of secured financial creditors

(Amount in ₹)

Sl. Name No. of	Iden tifica		claim received	Details of claim admitted								Amou nt of		Amount of claim rejected	f Amo unt	Re ma	
	tion	Date of receipt	Amount claimed	Amount admitted	of cla		of claim	unt cover ed by securi ty	r security	Security Interest	unt cove red by guar	% share	conti ngent claim	any mutu	cianni rejected	of clai	rks , if any
1. State Bank of India SAM Branc h		19.09.20 20	38,20,00,000.00	37,12,57	,610.2		Finan cial Secur ed Credi tor	NIL		Prima ry Securi ty: Hypot hicatio n charge over the entire curren t	NIL	50.94	NIL	NIL	1,07,42,389.79	NA	NO

				assets	\neg
				Collat	
				eral	
				Securi	
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				mortga	
				ge of	
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				Orchar	
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